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CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH
JABALPUR

Original Application No. 507 of 2006

Jabalpur, this the 25th day of July, 2006

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Shri A.K. Gaur, Judicial Member

D.M. Rao, S/o. Late Shri D. Venkat Rao,
Aged about 58 years, Ex. Time Keeper
Gr-III, Wagon Repair Shop, S.E.C. Railway,
Raipur, Residing at : Srinagar, Khamtarai (Post),
Raipur – 492001. Dist : Raipur (CG). Applicant

(By Advocate – Shri B.P. Rao)

V E R S U S

1. Union of India, through
The General Manager,
S.E.C.Railway,
Bilaspur Zone,
Bilaspur – 495001 (CG).
2. The General Manager,
S.E.C. Railway, Bilaspur Zone,
Zone Office, Bilaspur
– 495001 (CG). Respondents

O R D E R (Oral)

By A.K. Gaur, Judicial Member –

- Heard Shri B.P. Rao, learned counsel for the applicant.
2. On 25th December, 2005 the applicant ~~had~~ submitted a review petition to the respondent No. 2. On 14.3.2006 a reminder was also given to respondent No. 2 for earlier disposal of this review petition. This Original Application has been filed with a prayer for issuing direction to the respondent No. 2 for deciding the said review/revision petition within a stipulated period of time. Accordingly, we direct the respondent No. 2 to consider and decide the said review petition of the

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applicant dated 25th December, 2005 within a period of three months from the date of receipt of a copy of this order.

3. Hence, the Original Application is disposed of at the admission stage itself. A copy of this order and the Original Application may be given to Shri M.N. Banerjee, Standing counsel for the Railways.

A. K. Gaur
(A. K. Gaur)
Judicial Member

Dr. G. C. Srivastava
(Dr. G. C. Srivastava)
Vice Chairman

"SA"

पृष्ठांकन सं ओ/न्या.....जबलपुर, दि.....
प्रतिलिपि अवृंदालितः—
(1) सदिता, उच्च प्रायाधारा वारा उपरोक्ताशेष, जबलपुर
(2) आवेदक/श्रीमती/कु.....के काउंसल
(3) पत्त्वयी श्री/श्रीमती/कु.....के काउंसल
(4) व्यापाल, वर्षपाल, जबलपुर न्यायालय
सूचना एवं आवश्यक कार्यकालीन कु.....

उप रजिस्ट्रार

B. P. R. O. A. M. D. C. D.
M. N. Banerjee
D. R. B. R.
(With copy of A)
S. S. S.

*Issued
27/1/06*